

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b).

According to available data collected by the Reserve Bank of India, the number of sick industrial units assisted by the banks and outstanding credits to them from December 1981 to December 1983 are as under :

<i>At the end of</i>	<i>No. of sick Industrial units</i>	<i>Outstanding amounts (Rs. crores)</i>
December, 1981	26,758	2,026
December, 1982	60,173	2,585
December, 1983	80,110	3,101

#### **Selling of Bulk Drugs by Officials of IDPL at Low Prices**

6580. SHRI Y. S. MAHAJAN : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether it is a fact that there have been cases of selling bulk drugs by the persons heading sales division of the IDPL to private parties at abnormally low prices than those fixed under the Drugs (Prices Control) Order 1970;

(b) whether it is also a fact that though the cases were detected, no action was taken against some of the erring executives of the company;

(c) if so, the reasons therefor; and

(d) the steps Government have taken or propose to take to ensure that suitable timely action is taken against officials found to be involved in such malpractices ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (d). The information is being collected and will be laid on the Table of the House.

[Translation]

#### **Solvent Plant in Dobhi Village in Mandla District (Madhya Pradesh)**

6581. SHRI M. L. JHIKRAM : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the reasons for which the Solvent Plant in Dobhi village in Mandla district of Madhya Pradesh has remained incomplete for the last 8-10 years;

(b) whether Government propose to commission it and if so, by what time it would be commissioned; and

(c) the amount spent on this plant and by whom and also the expenditure to be incurred there on and the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c). The information is being collected and will be laid on the Table of the House.

[English]

#### **Electoral Rolls in Assam**

6582. SHRI S. M. BHATTAM : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether the electoral rolls in Assam are being prepared as per the directions of the Supreme Court; and

(b) what exactly are the directions or observations of the Supreme Court in this regard and the commitments of the Union Government before the Supreme Court ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARADWAJ) : (a) Under